

MANIPUR**GAZETTE****PUBLISHED BY AUTHORITY****No. 10****Imphal, Wednesday, September 16, 2026****(Bhadra 25, 1948)****CONTENTS**

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Part II(A)

**GOVERNMENT OF MANIPUR
SECRETARIAT: CONFIDENTIAL & CABINET**

NOTIFICATION

Imphal, the 10th September, 2026

No. PLCY-302/3/2020-Cabinet-Confidential & Cabinet: In exercise of the powers conferred by clause (3) of Article 166 of the Constitution of India and in pursuance of the decision of the Cabinet taken during its sitting on 21.08.2026, the Governor of Manipur is hereby pleased to further amend the Business of the Government of Manipur (Allocation) Rules, 2009, namely:-

The Business of the Government of Manipur (Allocation) (22nd Amendment) Rules, 2026.

1. Short title & commencement:

- i) These rules may be called the Business of the Government of Manipur (Allocation) (22nd Amendment) Rules, 2026.
- ii) It shall be deemed to have come into force with immediate effect.

2. Amendment of Schedule Head 8, Sub-head B (Weight & Measures Department): In the Business of the Government of Manipur (Allocation) Rules, 2009 under Consumer Affairs, Food and Public Distribution

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Department, the Sub-Head "B. Weight & Measures Department" shall be replaced by "B. Office of Legal Metrology".

By orders and in the name of the Governor,

RAJEEV SINGH THAKUR,
Chief Secretary & Secretary (Cabinet),
Government of Manipur.

**GOVERNMENT OF MANIPUR
SECRETARIAT: CONFIDENTIAL & CABINET**

ORDER

Imphal the 31st August, 2026

No. 6/3/2020 –CON: In pursuance of cabinet decision dated 11.08.2026, the Governor of Manipur is pleased to engage Shri S. Premananda Sharma, S/o (L) S. Madhumangol Sharma, of Sagolband Tera Bazar, Imphal West, Manipur, as Officer on Special Duty, Delhi for a period of one year with prospective effect or co-terminus with the present government, whichever is earlier, with remuneration of Rs. One Lakh per month debitable under Demand No. 3- 2052-00-090-03-00-13 and the following facilities as extended earlier.

- i. Travelling allowances for approved visits between Imphal Delhi.
- ii. Stay at Manipur Bhawan and vehicle for official visits in Delhi and,
- iii. Identity card issued by Manipur Secretariat

2. This issues with Finance Department's concurrence vide U.O.No. 118/2026-2027/FD(PIC) dated 24/08/2026 and Department of Personnel's U.O. No.42/2026-2027/DP dated 31/08/2026.

By orders & in the name of Governor,

ROSHAN SAPAM,
Joint Secretary (Cabinet),
Government of Manipur.